

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 265 OF 2018 &
IA NO. 1170 OF 2018

Dated : 19th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Watsun Infrabuild Pvt. Ltd.

....Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission & Anr.

....Respondent(s)

Counsel for the Appellant(s)

: Mr. Sanjay Sen, Sr. Adv.
Mr. Sumant Nayak
Ms. Kritika Angirish
Mr. Soumya Parida
Mr. Shital Kulkarni

Counsel for the Respondent(s)

: Mr. Sethuramalingam for R-1

Mr. G. Umapathy
Mr. S. Vallinayagam for R-2

ORDER

List the matter for further hearing on **14.11.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/pk

(Justice Manjula Chellur)
Chairperson